

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.08.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 40 of 2020	Harkirat Singh Bedi Vs. The Oriental Bank of Commerce & Anr.	V. Seshagiri	Honey Satpal-R2
2.	Comp. App. (AT) (Ins) No. 349 of 2020	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr.	Shruti Munjal	
3.	Comp. App. (AT) (Ins) No. 606 of 2020	Sepco Electric Power Construction Corporation Vs. Mahender Khandelwal & Ors.	Abhinav Raghuvanshi	
4.	Comp. App. (AT) (Ins) No. 645 of 2020	Sirajudin Qureshi Vs. Parsvnath Developers Ltd. & Anr.	Aman Bhalla	Naresh Kumar Munjal Vijay Nair-R1
5.	Comp. App. (AT) No. 97 of 2020	Economy Hotels India Services Pvt. Ltd. Vs. Registrar of Companies & Anr.	Sujoy Dutta	Mukul Lather
6.	Comp. App. (AT) No. 112 of 2020	Goldstar Enclave Pvt. Ltd. Vs. Jasjit Pal & Ors.	Vikrant Pachnanda	

02:00 PM

For Hearing

7.	Comp. App. (AT) (Ins) No. 294-295 of 2020	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**